

1

**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE
BEFORE
HON'BLE SHRI JUSTICE SUSHRUT ARVIND DHARMADHIKARI
ON THE 29th OF JANUARY, 2024
WRIT PETITION No. 12347 of 2022**

BETWEEN:-

1. **KHUSHBU W/O VISHAL SAHU, AGED ABOUT 20 YEARS, OCCUPATION: HOUSEWIFE WARD NO. 7 KUNCHROD (MADHYA PRADESH)**
2. **VISHAL SAHU S/O PARMANAND SAHU, AGED ABOUT 22 YEARS, OCCUPATION: MAZDOORI WARD NO. 7, KUNCHROD (MADHYA PRADESH)**

.....PETITIONERS

(NONE)

AND

1. **THE STATE OF MADHYA PRADESH THROUGH SUPERINTENDENT OF POLICE THROUGH SUPERINTENDENT OF POLICE MANDSAUR (MADHYA PRADESH)**
2. **OFFICER IN CHARGE OF POLICE STATION POLICE STATION AFZALPUR MANDSAUR (MADHYA PRADESH)**
3. **MUKESH DODIYAR S/O LALSINGH DODIYAR, AGED ABOUT 25 YEARS, OCCUPATION: SERVICE WARD NO. 10 POST AMBAPADA TEHSIL SAILANA DISTRICT RATLAM (MADHYA PRADESH)**

.....RESPONDENTS

(MS. PRANJALI YAJURVEDI, PANEL LAWYER)

.....

This petition coming on for admission this day, the court passed the following:

ORDER

No one appears for the petitioners, therefore, this writ petition is

dismissed for want of prosecution.

(S. A. DHARMADHIKARI)
JUDGE

Aiyer

